

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 262/TL/2023

Subject : Application for transmission licence in respect of Karcham Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.

Petitioner : JSW Hydro Energy Limited (JSWHEL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **22.5.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member

Parties Present : Shri Aman Anand, Advocate, JSWHEL
Shri Aman Dixit, Advocate, JSWHEL
Ms. Natasha Debroy, Advocate, JSWHEL
Shri Anurag Agarwal, JSWHEL
Shri Manish Sharma, JSWHEL
Shri Karikeya Rastogi, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Akshayvat Kislay, CTUIL
Ms. Ankita, CTUIL

Record of Proceedings

At the outset, the learned counsel for the Petitioner stated that CTUIL submitted its recommendations for the grant of a transmission licence under Section 15(4) of the Electricity Act, 2003 yesterday evening, and no other Respondents have filed any reply in the matter.

2. Considering that the matter involves certain technical aspects, the Commission deemed it fit to list the matter before a coram having Member (Technical) and, accordingly, adjourned it.
3. The Petition will be listed for the hearing on **12.6.2024**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**